

*[English]***Medical Services in U.P. Hospitals**

387. SHRI JANG BAHADUR SINGH PATEL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether attention of the Government has been drawn to the newsitem captioned "U.P. main sarkari aspatalon ki chikitsa suvidha mehngi" appearing in 'Dainik Jagaran' dated January 16, 1997;

(b) if so, the facts of the matter reported therein;

(c) the reaction of the Government thereto; and

(d) the steps the Government propose to take to make the health care available in the Government hospitals in U.P. free of cost to the public ?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) to (d) The information is being collected and will be laid on the Table of the House.

Vocational Institutions in Assam

388. DR. ARUN KUMAR SARMA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government propose to set up more technical and vocational institutions in Assam;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) to (c) The All India Council for Technical Education has not received any proposal from the State Government of Assam. Similarly, the Department of Education has not received any proposal under the Scheme of Vocationalisation of Secondary Education for 1996-97. There is, therefore, no proposal under consideration to set up more technical or vocational institutions in the State.

*[Translation]***Training to Doctors**

389. KUMARI UMA BHARATI :
SHRI PANKAJ CHOWDHARY :
SHRIMATI KETAKI DEVI SINGH :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government propose to organise any workshop for the doctors deprived of modern training;

(b) if so, the details thereof;

(c) the time by which the said workshop is likely to be organised; and

(d) the number of doctors likely to be benefited from the organisation of the said workshop ?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) to (d) The institutions under the Ministry of Health & Family Welfare are organising CME training programme/workshops in various disciplines periodically to update the knowledge and skills of doctors in terms of the latest developments in the medical field. In addition, doctors are also being awarded WHO fellowships for training programmes abroad, which facilitates them to acquaint themselves with the latest developments in the medical fields in other countries and to exchange information with their counterparts. These are continuing activities dependent upon availability of resources. Efforts are being made to cover the maximum number of doctors possible within the resources available.

*[English]***Accelerated Irrigation Benefit Programme**

390. SHRI BHAKTA CHARAN DAS : Will the Minister of WATER RESOURCES be pleased to state :

(a) the names of States where Accelerated Irrigation Benefit Programme is proposed to be implemented;

(b) whether Orissa is likely to be included in the programme in view of drought situation; and

(c) if not, the reasons therefor ?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) The Accelerated Irrigation Benefits Programme is proposed to be implemented;

(b) whether Orissa is likely to be included in the programme in view of drought situation; and

(c) if not, the reasons therefor ?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) The Accelerated Irrigation Benefits Programme is proposed to be implemented in all the States and Union Territories of India.

(b) and (c) Orissa is included in the programme and an amount of Rs. 92.10 crores has been approved for the four projects of the State. Out of this, an amount of Rs. 46.05 crores has been released as first instalment.

Funds for Family Welfare to A.P.

391. SHRI R. SAMBASIVA RAO : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Andhra Pradesh Government has urged the Union Government to release the entire funds due to the State for family welfare schemes at one go without letting arrears to accumulate;

(b) if so, whether in the State of Andhra Pradesh health infrastructure in urban areas is inadequate and unable to render services as required at present since the equivalent of primary health centres are not available in the urban areas;

(c) if so, the total amount so far provided to the State by the Union Government for family welfare schemes and how much has been spent by them so far;

(d) the actual amount State Government has asked for; and

(e) the Union Government's decision in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) Yes, Sir.

(b) Under the National Family Welfare Programme, the following infrastructure is in position in urban areas :

Scheme	Institution	No.
(1) Post Partum Programme at District level.	A Type Teaching	8
	A Type Non-Teaching	2
	B&C	18
	Total	28
(2) Post Partum Programme at Sub-District level	Sub district hospitals	55
(3) Urban FW Centres	Type I	64
	Type II	14
	Type III	53
	Total	131

(c) The total funds released to the State Government during the current year are Rs. 10238.85 lakhs including Rs. 4901.92 lakhs for arrears. The State has indicated that they have already incurred an expenditure of Rs. 8045.00 lakhs upto the end of September, 1996.

(d) The State Government has asked for an ad-hoc grant of Rs. 5400.00 lakhs.

(e) It is not possible to accommodate the request of the State Government due to tight financial position.

U.N. Peace Keeping Operations

392. SHRI MADHAVRAO SCINDIA : Will the Minister of DEFENCE be pleased to state :

(a) the number of Indian army officers laid down their lives while participating in United Nations peace keeping operations;

(b) the number of officers of Indian Armed Forces deployed on UN peace keeping duties at present;

(c) whether the families of Indian Armed Forces personnel who die on UN-peace keeping duties are paid comparatively less sums as compensation than those of other countries; and

(d) if so, the details of the varying scales of compensation for life or major physical impairment applicable to Indian and other officers on UN duties ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) to (d) A total of 90 Army personnel including 10 officers, 5 JCOs and 75 Other Ranks have died in various United Nations Peace-keeping Operations. As on 12.2.97, 1120 personnel are deployed in United Nations Peace-keeping operations. These include 120 officers, 53 Junior Commissioned Officers and 947 Other Ranks.

As per UN Regulations, in case of death, injury or illness attributable to service of troop contingents deployed in UN Peace keeping operations, payments made by the Governments upto the extent permissible by their National legislation and/or Regulations alone is re-imbursable. As per Government orders, death, injury or illness to the troops during the peace keeping operations are treated as battle casualties and covered under liberalised pensionary award. Apart from the pensionary benefits, the families would also be entitled to death benefit from Army Group Insurance if the deceased was covered under it. Sometimes grants are also given from Army Wives Welfare Association Fund, Disabled Army Personnel, Widows and Orphans Fund and Army Officers Benevolent Fund on the merits of each case.

Total Literacy

393. SHRI K.P. SINGH DEO :
SHRI SULTAN SALAHUDDIN OWAIISI :
SHRI BHAKTA CHARAN DAS :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the goal of achieving total literacy has made great progress;

(b) if so, the target date set for the purpose and the State-wise progress made as on date;

(c) the year by which the target is likely to be achieved; and

(d) the efforts being made in that direction ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) to (d) Total Literacy Campaign is the principal strategy of the National Literacy Mission for eradication of illiteracy in the country. The objective of the NLM is to make 100 million persons in the age-group of 15-35 years functionally literate by the end of year 1998-99.